Annexure-8
Name of the corporate debtor: M/s Sudalagunta Sugars Limited: Date of commencement of CIRP: 10/04/2023: List of creditors as on:24/04/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl.	Name	ne Details of claim			Details	of claim adn	nitted		Amount	Amount A	Amount	Amount	Remarks,	
No.		received		Details of claim admitted						of contin-	of any	of	of claim	if any
110.	credi tor	Date of receipt	Amou nt claim ed	Amou nt of claim admitt ed	Natur e of claim	Amount covered by security interest	Amount covered by guara ntee	Whether related party?	%of voting share in CoC	gent claim	mutual dues, that may be set-off	Claim	under verificat ion	in uni
	Beta Edibles Processin g Private Limited			4,49,40,00 0/-	Form-B	NA	NA	No	NA	NA	NA	NA	3,18,80,280/	Claim amount Provisiona Ily admitted in the absence of Books of Accounts of the Corporate Debtor.
	Terai Overseas Private Limited			20,22,57,9 14/-	Form-B	NA	NA	No	NA	NA	NA	NA	Nil	Claim amount Provisional ly admitted in the absence of Books of Accounts of the Corporate Debtor.

3	Southern		44,13,73,7	Form-B	NA	NA	No	NA	NA	NA	NA	Nil	Claim
	Power	26/-	26/-										amount
	Distributi												Provisional
	on Company												ly admitted
	of A.P.												in the
	Limited												absence of
													Books of
													Accounts
													of the
													Corporate
													Debtor.